

(c) Government do not propose to shelve the Hazira-Bijapur-Jagdishpur Gas Pipeline Project. LPG is proposed to be extracted from the gas before it is supplied to the fertiliser plants and petrochemical units.

Public call offices in Bihar

*172. SHRI CHATURANAN MISHRA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether it is a fact that over 50 per cent of the Public Call Offices in Bihar generally remain out of order resulting in heavy loss to the department;

(b) if so, what are the reasons therefor;

(c) whether Government propose to take suitable steps to rectify them; and

(d) if so, by when?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA): (a) No, Sir. The performance of Public Call Offices is generally satisfactory.

(b) Question does not arise in view of reply at (a) above.

(c) Faults are rectified promptly as and when noticed except in unavoidable circumstances like floods, prolonged power failures etc.

(d) P.C.Os, are tested daily and prompt action is taken to rectify the faults.

Use of Foreign brand names

*173. SHRI DHARAM CHANDER PRASHANT;

SHRI SURESH KALMADI;

Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state:

(a) whether Government have changed its policy of not allowing the use of foreign brand names for local sales;

(b) whether the use of foreign brand names for internal sales are proposed to be permitted liberally; if so, what is the criteria for permitting it;

(c) whether the use of foreign brand names would be for a limited period; if so, for how many years;

(d) whether Godphrey Phillips have taken Government's permission for introducing a foreign brand Chesterfields' Cigarettes for sale in India; and

(e) if so, what economic or technological benefit does India derive from it?

THE MINISTER OF INDUSTRY AND COMPANY AFFAIRS (SHRI VEE-RENDRA PATIL): (a) to (c) As per Foreign Collaboration Policy, Foreign brand names are not ordinarily allowed for use on the products for internal sales, although there is no objection to their use on products to be exported. A condition to this effect is being incorporated in all approvals for foreign collaborations.

(d) and (e) Godphrey Phillips have not taken Government's permission for introducing the foreign brand name 'Chesterfields' Cigarettes in India.

Bicycle industry in the country

*174. SHRI RAMAKRISHNA MAZUMDER: Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state:

(a) whether it is a fact that the bicycle industry in the country do not utilise the latest international technology;

(b) whether there has been a decline in the export of bicycles and their components in comparison to the relevant figures of the previous years;

(c) whether Government have set up a Development Council for the manufacture of bicycles; and

(d) if so, what are the details thereof?

THE MINISTER OF INDUSTRY AND COMPANY AFFAIRS (SHRI VEE-RENDRA PATIL): (a) The technology adopted by India in the production of bi-